

in conveying our condolences to the bereaved families.

The House may now stand in silence for a short while as a mark of respect to the deceased.

The Members then stood in silence for a short while

11.05 hrs.

RE. RECENT RIOTS IN CERTAIN PARTS OF DELHI

(Interruptions)

[*Translation*]

MR. SPEAKER: All of you please take your seats.

(Interruptions)

SHRI MADAN LAL KHURANA (South Delhi): Mr. Speaker, Sir, I have written a letter to you about the riots in Delhi. May I know the action that you are taking on it?....
(Interruptions)

MR. SPEAKER: Khurana Saheb, first you hear the Speaker. Please take your seat.

(Interruptions)

SHRI KALKA DAS (Karol Bagh): Mr. Speaker, Sir, Prime Minister had gone to my constituency but I was not invited. Is it not partiality? *(Interruptions)*

SHRI MADAN LAL KHURANA: Mr. Speaker, Sir, the Prime Minister should hear us first.....

(Interruptions)

MR. SPEAKER: The Prime Minister is hearing you, please take your seat.

(Interruptions)

[*English*]

SHRI BASUDEB ACHARIA (Bankura): Sir, the Government should make a statement.

MR. SPEAKER: I have something to say. I will hear you. Please take your seats.

(Interruptions)

SHRI SAIFUDDIN CHOUDHURY: (Katwa): Sir, the people are being killed. Nobody is there to take care of them. I demand a statement. You have to ask the Prime Minister to make a statement. *(Interruptions)*

[*Translation*]

MR. SPEAKER: Khurana Saheb, Ladhwa Saheb, please take your seats.

(Interruptions)

SHRI MADAN LAL KHURANA: Mr. Speaker, Sir, Delhi Administration has collapsed and Delhi Police has totally failed....
(Interruptions)... Please ask the Prime Minister to make a statement in this regard
(Interruptions)

SHRI KALKA DAS: Mr. Speaker, Sir, since the Prime Minister has visited that area, he may please be asked to make a statement in this regard. *(Interruptions)*

MR. SPEAKER: The Prime Minister is hearing you. He can say whatever he wants, I will not stop him.

(Interruptions)

PROF. VIJAY KUMAR MALHOTRA (Delhi Sadar): Will you ask him to make a statement?

MR. SPEAKER: Please take your seat, I have to make an announcement?

(Interruptions)

[English]

SHRI BASUDEB ACHARIA: Why cannot you ask him to make a statement?

MR. SPEAKER: I have to make an announcement. Please take your seats. I am on my legs. Please take your seats.

[Translation]

SHRI KALKA DAS: Mr. Speaker, Sir, I want to know whether the Prime Minister will make a statement regarding Delhi or not?

(Interruptions)

MR. SPEAKER: Nani Babu, please take your seat.

[English]

I am going to make an announcement. Please take your seats.

(Interruptions)

11.09 hrs.

RESIGNATION BY MEMBERS

[English]

MR. SPEAKER: I have to inform the House that I had received a letter dated 12 October, 1990 from Shri Simranjeet Singh Mann, an elected member from Tarn Taran constituency of Punjab, resigning from membership of Lok Sabha.

I have accepted his resignation with effect from 12 October, 1990.

I have also to inform that I had received a letter dated 9 November, 1990 from Shri Gurdial Singh Saini, an elected member from Kurukshetra constituency of Haryana, resigning from membership of Lok Sabha.

I have accepted his resignation with

effect from 9 November, 1990.

(Interruptions)

MR. SPEAKER: The House will now take up discussion on the Government motion...

(Interruptions)

11.10 hrs.

RE. RECENT RIOTS IN CERTAIN PARTS OF DELHI—*CONTD.*

SHRIMATI SUBHASHINI ALI (Kanpur): Who is running the Government? Who is running the Home Ministry? We want a statement.

SHRI SAIFUDDIN CHOUDHURY (Katwa): We want a statement from the Prime Minister. (Interruptions)

MR. SPEAKER: I am calling you but all of you are all standing. I cannot understand this. I am on my legs. Will you please take your seat?

(Interruptions)

[Translation]

MR. SPEAKER: Please take your seat. Yes, Mr. Saifuddin Choudhury.

(Interruptions)

MR. SPEAKER: What has happened to you. I have called Shri Saifuddin Choudhury.

(Interruptions)

[English]

PROF. P.J. KURIEN: (Mavelikara): I am happy to see that the BJP and the Communists are united here!

(Interruptions)

MR. SPEAKER: Mr. Kundu, Mr. Chavda, will you please take your seat?

(Interruptions)

SHRI SAIFUDDIN CHOUDHURY: We are all concerned about the riots in Delhi. The administration has bungled the situation... *(Interruptions)*

MR. SPEAKER: You have all demanded that I should call the Prime Minister to speak. You have to hear the Prime Minister. The Prime Minister has heard you all.

(Interruptions)

[*Translation*]

SHRI MADAN LAL KHURANA (South Delhi): I wrote a letter to you, but you have not called my name *(Interruptions)* I did write to you, you ask him to make a statement. *(Interruptions)*

SHRI KALKA DAS (Karol Bagh): We have informed you in writing about riots in Delhi *(Interruptions)*

[*English*]

SHRI BASUDEB ACHARIA (Bankura): We have asked for a statement from the Prime Minister.

SHRI SAIFUDDIN CHOUDHURY: He has to make a statement here.

SHRIMATI SUBHASHINI ALI: Why are these things happening? Who is running the Government?

SHRI SAIFUDDIN CHOUDHURY: Where is the Home Minister? *(Interruptions)*

[*Translation*]

SHRI MADAN LAL KHURANA: Riots continued for 4 hours and fifteen thousand people assembled in Delhi... *(Interruptions)*...

SHRI KALKA DAS: People were mas-

sacred in Delhi but the Prime Minister has given a certificate to Delhi Police. *(Interruptions)*

MR. SPEAKER: Mr. Akbar, take your seat. What solution do you want? First of all, you listen to the speech of the Prime Minister on the Confidence Motion. I am Calling the Prime Minister to speak.

(Interruptions)

[*English*]

MR. SPEAKER: You have all agreed to calling the Prime Minister to speak. Now I will call the Prime Minister. Please take your seat. You want to hear the Prime Minister and I will call the Prime Minister.

(Interruptions)

MR. SPEAKER: Please take your seat.

The House will now take up discussion on the Government motion...

(Interruptions)

MR. SPEAKER: Now, hon. Prime Minister.

(Interruptions)

MR. SPEAKER: Would you please take your seat? You wanted the Prime Minister to be called to speak. The Prime Minister is now on his legs. Please listen to the Prime Minister.

(Interruptions)

[*English*]

MR. SPEAKER: Please listen to the Prime Minister. Please take your seats.

[*Translation*]

THE PRIME MINISTER (SHRI CHANDRA SHEKHAR): Mr. Speaker, Sir, regarding riots in Delhi and the anxiety ex-

pressed thereon... (*Interruptions*)

[*English*]

MR. SPEAKER: Please. Order.

[*Translation*]

SHRI CHANDRA SHEKHAR: We are equally concerned about that. This is a matter of sorrow and shame for us that riots occurred in a city like Delhi. Those who were behind these riots... (*Interruptions*)

SHRI MADAN LAL KHURANA : You have given certificate to the people who were behind these riots... (*Interruptions*)

SHRI CHANDRA SHEKHAR: I have not given any certificate to the people responsible for these riots... (*Interruptions*)...

[*English*]

MR. SPEAKER: Please sit down.

(*Interruptions*)

[*Translation*]

SHRI CHANDRA SHEKHAR: Do you want to hear us or you want to express grief. (*Interruptions*)

MR. SPEAKER: Please take your seat.

(*Interruptions*)

[*English*]

SHRI SAIFUDDIN CHOUDHURY: The question is who was the organiser of the riots. (*Interruptions*)

MR. SPEAKER: Order please. Please take your seats. This is not proper.

(*Interruptions*)

MR. SPEAKER: I am on my legs. Please sit down. Please take your seats.

SHRI BASUDEB ACHARIA: Congress-I Organised the procession.

[*Translation*]

SHRI CHANDRA SHEKHAR: Mr. Speaker, I was saying that....

(*Interruptions*)

AN. HON. MEMBER: Who gave the permission?

SHRI CHANDRA SHEKHAR: Permission was granted. Our officers granted them permission. The procession was not taken out without permission... (*Interruptions*)... the organisers of the procession gave assurance that it would be a peaceful procession and peace was maintained during the procession. But when the procession reached Idgah maidan, some people delivered inflammatory speeches and then the tension mounted... (*Interruptions*)...

[*English*]

MR. SPEAKER: I do not like you to show posters. It is not proper to show posters in the House.

SHRI BASUDEB ACHARIA: Congress-I leaders organised the procession.

[*Translation*]

SHRI CHANDRA SHEKHAR: Mr. Speaker, Sir, the Members of Sikh Students Federation Organised that procession... (*Interruptions*) A section of Sikh Students Federation and some people of Muslim Jamat are there in the Minorities Front (*Interruptions*) and it does not reflect patriotism and secularism... (*Interruptions*) I just want to say that... (*Interruptions*)

[*English*]

SHRI BASUDEB ACHARIA: Have the Congress-I leaders been arrested? (*Interruptions*)

SHRI CHANDRA SHEKHAR: They asked for the Statement. If they do not hear, what can I do? (*Interruptions*)

I shall tell every fact before you. (*Interruptions*)

[*Translation*]

Mr. Speaker, Sir, I shall reveal every fact and give all information about that. Why do you worry about it? There is an organisation named Minorities Front, in which some people of the Sikh Students Federation and some persons of the Muslim Jamat are involved. (*Interruptions*)

[*English*]

Please hear me. I shall tell you. (*Interruptions*)

MR. SPEAKER: Order please. Shri Acharia, I am on my legs. Will you please take your seats?

(*Interruptions*)

MR. SPEAKER: Please take your seats. Saifuddin-ji, you wanted the Prime Minister to give a statement. You cannot interrupt the Prime Minister like this. Please take your seat.

(*Interruptions*)

MR. SPEAKER: Biplab-ji, I am not allowing you. Please take your seat.

(*Interruptions*)

MR. SPEAKER: Order please. I am on my legs. I would request the Members to give a patient hearing to the Prime Minister. Please do not interrupt the Prime Minister when I have allowed him to speak.

(*Interruptions*)

MR. SPEAKER: Please take your seats. I am on my legs.

(*Interruptions*)

MR. SPEAKER: He is not yielding. He is going to make a statement as you wanted. (*Interruptions*)

[*Translation*]

SHRI CHANDRA SHEKHAR: Mr. Speaker, Sir, I was saying that I do not want to conceal the name of any person but let me complete the sentence first. I said that a section of Sikh Students Federation... (*Interruptions*)

[*English*]

SHRI BASUDEB ACHARIA: What about Congress (I)?

[*Translation*]

SHRI CHANDRA SHEKHAR: That was perhaps Mehta group. People of Muslim front were also there. The person whom they are calling as Congressman is Shri F.M. Khan. (*Interruptions*)

Mr. Speaker, Sir, his name was also there among the organisers (*Interruptions*)

SHRI MADAN LAL KHURANA: Is he Rakesh?

SHRI CHANDRA SHEKHAR: I do not have his name. His name may be there in the list of organisers but I do not have any such information. I shall check it. (*Interruptions*)

[*English*]

SHRI SAIFUDDIN CHOUDHURY (Katwa): It is there in the poster. (*Interruptions*)

[*Translation*]

SHRI CHANDRA SHEKHAR: Sir, I shall look into it.

[*English*]

I shall look into it. Shri F.M. Khan... (*Interruptions*)

SHRI KAMAL CHAUDHRY (Hoshiarpur): Shri F.M. Khan is not a Member of the Congress Party.

SHRI CHANDRA SHEKHAR: That I know (*Interruptions*)

[*Translation*]

I know that, Please sit down. Shri F.M. Khan had left the Congress Party many days back. I have directed the police that the persons, who are responsible for the riots whether they belong to congress party, Janata Dal (s) or any other party, should be apprehended without making any discrimination (*Interruptions*)

Sir, my friend Shri Khurana has rightly said that I could not take him to the riot affected areas. Whenever riots take place it is an administrative matter and the Ministers should not go to the riot affected areas. But time and again rumours were being spread that incidents of arson and killings are taking place in the city. Mr. Speaker, Sir, during lunch at your residence I asked the leaders of the opposition parties that we all should go there and try to check riots but later on all of a sudden I had to go there alone. Shri Advani asked me to contact Vijay Kumar Malhotra ji but Malhotraji was not at his residence. I went there alongwith the local workers and no worker of any political party.....

SHRI MADAN LAL KHURANA: B. J. P. has not been given coverage on the T. V. (*Interruptions*)

SHRI KALKA DAS (Karol Bagh): It was my constituency but I was not informed about it. (*Interruptions*)

SHRI CHANDRA SHEKHAR: Mr. Speaker, Sir, it was not my intention to ignore the hon. Members but it happened because I was not aware of the facts. (*Interruptions*)

Don't think that you can put words in my mouth. I will express my own views on it.

Just now, Shri Khurana has said that BJP has not been given coverage on T. V. Sir, through you, I would like to request all the leaders as to what should be the role of Doordarshan under such circumstances. I would ask the Doordarshan today itself to record the statements of all the leaders for maintaining peace and harmony in the country and no party will be ignored whether it is BJP or some other party. I do not know as to how the news was telecasted on television. You know that Doordarshan has developed some practices and Shri Khuranaji is more responsible than me in developing those practices. Therefore, I would say that they should bear with it for few more days, thereafter everything will be set right.

Mr. Speaker, Sir, the police acted with great restraint under these very difficult conditions and circumstances and today the situation is under control. Tension is still prevailing in certain areas but there is nothing to be panicky.

Sir, through you, I would like to assure the House that the peace will be restored by all means.

SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA (Bombay North East): What about the slogans?

SHRI CHANDRA SHEKHAR: The slogans were so clumsy that I cannot repeat them.

SHRI MADAN LAL KHURANA: They raised slogans for four hours continuously but why the police did not take any action against them. (*Interruptions*)

SHRI KALKA DAS: The police reached there after three hours and you say tat police have done a good job. (*Interruptions*)

SHRI CHANDRA SHEKHAR: If the police start taking action on objectionable slogans that would be very difficult.

(*Interruptions*)

SHRI MADAN LAL KHURANA: It was clear from their slogans as to what they intend to do. (*Interruptions*)

SHRI CHANDRA SHEKHAR: The police has its own limitations. I would never direct the police to take repressive measures on a crowd of 10,000 people for merely saying something or raising slogans. I certainly admit that the slogans were most objectionable but at that time police could not take any action against them.

PROF. VIJAY KUMAR MALHOTRA (Delhi Sadar): How all the Congress Party leaders reached there? (*Interruptions*)

MR. SPEAKER: Hon. Member, please sit down.

(*Interruptions*)

SHRI KALKA DAS: The Prime Minister has already started taking sides. (*Interruptions*)

PROF. VIJAY KUMAR MALHOTRA: All of you were shown on T. V.

SHRI CHANDRA SHEKHAR: Sir, if they are annoyed over this, I invite all the MPs of Delhi to accompany me to riot affected areas immediately after the adjournment of the House and they would be given full coverage on T. V. (*Interruptions*)

SHRI KALKA DAS: But you are here to take sides. (*Interruptions*)

SHRI CHANDRA SHEKHAR: Mr. Speaker, Sir, I will not use that language which the hon. Member is using. I treat all the Members of the House equal and it is not my intention to take sides. I would like to assure the hon. Members that every Member of the House irrespective of his party affiliation or he may have political differences with me upto any extent will enjoy equal status and respect. Therefore, I appeal to the hon. Members that they would do more good to the nation if they do not show provocation on

the question of riots. We all should work unitedly for restoring peace and normalcy. We can have many other occasions to cross swords with each other but on the question of riots we should demonstrate unity so that we could restore peace and normalcy in the country.

PROF. VIJAY KUMAR MALHOTRA: A judicial enquiry should be ordered into it. If it is not enquired into, it would be repeated all over the country (*Interruptions*)

MR. SPEAKER: Mr. Jaffer Sharief.....

(*Interruptions*)

11.34 hrs.

MOTION OF CONFIDENCE IN THE COUNCIL OF MINISTERS

[*English*]

MR. SPEAKER: The House will now take up discussion on the Government motion expressing confidence in the Council of Ministers.

As decided at the meeting held by me with the leaders of parties/groups on 15 November, 1990, the discussion should conclude and the Prime Minister will reply to the debate at 3.30 p. m. Although it was agreed at the meeting that the House would not adjourn for lunch, today being Friday, I think, the House may adjourn for lunch at 1 p. m.

Members are informed that, as unanimously agreed to in the said meeting, the seating arrangement and the Division Numbers of honourable members will remain unchanged for today's sitting except in the case of the Prime Minister, the Deputy Prime Minister and Shri Viswanath Pratap Singh, who have been allotted new seats and Division Numbers.